

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 284 of 2015 & IA No. 68 of 2016
And
Appeal No. 288 of 2015 & IA No. 69 of 2016**

Dated: 24th May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Appeal No. 284 of 2015 & IA No. 68 of 2016

In the matter of:-

**Indraprastha Power Generation Co. Ltd. Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R1/DERC

Appeal No. 288 of 2015 & IA No. 69 of 2016

In the matter of:-

**Pragati Power Corporation Ltd. Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Neha Garg & Mr. Sandeep
Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R1/DERC
Mr. Amit Kapur
Mr. Rahul Knra for TPDDL, BRPL & BYPL

ORDER

Post this batch of appeals, being Appeal Nos. 284 of 2015 & 288 of 2015 for arguments on the request of learned counsel for the Respondent along with IA Nos.68 of 2016 and 69 of 2016 respectively for hearing and also for hearing on the said application on **10th August, 2016.**

**(T. Munikrishnaiah)
Technical Member**

vt/kt

**(Justice Surendra Kumar)
Judicial Member**